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Title: Need to constitute a separate Statutory Development Board for Konkan region.

DR. SANJEEV GANESH NAIK (THANE): Hon. Chairman, Sir, thank you for allowing me to raise an important issue in this 'Zero Hour'.

There is a special demand for a separate Statutory Development Board for the Konkan region from Maharashtra State. This proposal has been sent by the Chief Minister of Maharashtra vide letter No.CMS/FS/260/10(2)/PD-22, dated 21<sup>st</sup> April 1989. For the last so many years, this has been pending in the Ministry of Home Affairs. Again the present Chief Minister has reminded the Government. The matter has been referred to the Ministry of Home Affairs, New Delhi on 19<sup>th</sup> December, 2011. So, this is my humble request to the hon. Minister that a Constitutional Amendment in Article 371(2)(a) is required for constitution of a separate Statutory Development Board for the Konkan region. So, please accept this request.